Funds allocated from Nirbhaya Fund

†1751. SHRI RAM NATH THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- whether any policy initiative has been taken by the Ministry for adoption of common guidelines for women safety throughout the country;
- if so, the details thereof and whether State Governments have adopted the same;
- whether funds have been allocated from Nirbhaya Fund to State Governments to take steps for women safety; and
 - if so, the details thereof, State-wise?

Written Answers to

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. However, various Ministries/ Departments of Government of India including Ministry of Women and Child Development have issued advisories/circulars/ guidelines from time to time on various issues relating to women safety.

Further, the Government of India has set up a dedicated non-lapsable corpus of fund called Nirbhaya Fund which can be utilized for projects specifically designed to improve the safety and security of women, which is being administered by Department of Economic Affairs, Ministry of Finance. An Empowered Committee (EC) of officers constituted under the chairpersonship of Secretary (WCD) appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation from time to time in conjunction with the concerned Ministries/ Departments/Implementing Agencies.

In cases of various such schemes/projects funded under Nirbhaya Fund that are being implemented across all States/UTs, common guidelines, standard operating procedures (SOPs) etc. have been circulated for the respective schemes/projects to be adopted by States/UTs.

The allocation/release from Nirbhaya Fund to States/UTs for the various projects/ schemes for women safety are given in Statement.

[†]Original notice of the question was received in Hindi.

Statement

Funds allocated to States/UTs under Nirbhaya Fund for the various schemes/projects

Ministry of Home Affairs

(₹ in lakh)

Sl. No. State/UT				Schemes/	projects		,
		CVCF	ERSS	Safe city Project	CCPWC	Delhi Police Projects	SFSLs
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	662.00	980.50	28241.00	442.50	0.00	0.00
2.	Arunachal Pradesh	33.00	571.31	0.00	164.55	0.00	0.00
3.	Assam	860.00	841.02	0.00	418.70	0.00	0.00
4.	Bihar	722.00	1302.54	0.00	307.00	0.00	0.00
5.	Chhattisgarh	685.00	787.40	0.00	259.10	0.00	0.00
6.	Goa	50.00	563.99	0.00	162.60	0.00	0.00
7.	Gujarat	390.00	1257.85	22011.00	271.90	0.00	0.00
8.	Haryana	550.00	920.02	0.00	253.37	0.00	0.00
9.	Himachal Pradesh	120.00	499.82	0.00	168.55	0.00	729.00
10.	Jammu and Kashmir	170.00	742.72	0.00	169.80	0.00	347.00
11.	Jharkhand	450.00	937.89	0.00	181.92	0.00	0.00
12.	Karnataka	995.00	1004.99	66700.00	446.10	0.00	0.00
13.	Kerala	7 60.00	776.77	0.00	435.00	0.00	0.00
14.	Madhya Pradesh	2180.00	1418.71	0.00	285.25	0.00	866.00
15.	Maharashtra	1765.00	1284.66	25200.00	458.40	0.00	5370.00

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1	2	3	4	5	6	7	8
16.	Manipur	34.00	473.01	0.00	162.75	0.00	495.00
17.	Meghalaya	50.00	490.88	0.00	162.00	0.00	0.00
18.	Mizoram	48.00	464.07	0.00	162.00	0.00	419.00
19.	Nagaland	10.00	516.80	0.00	162.75	0.00	0.00
20.	Odisha	1060.00	1004.99	0.00	261.82	0.00	0.00
21.	Punjab	410.00	983.56	0.00	254.52	0.00	798.00
22.	Rajasthan	1545.00	1073.13	0.00	441.07	0.00	628.00
23.	Sikkim	23.00	428.33	0.00	162.00	0.00	0.00
24.	Telengana	590.00	1013.93	0.00	433.95	0.00	0.00
25.	Tamil Nadu	565.00	1022.86	42506.00	299.50	0.00	487.00
26.	Tripura	115.00	464.07	0.00	163.50	0.00	211.00
27.	Uttar Pradesh	2810.00	1595.00	19444.00	470.85	0.00	1551.00
28.	Uttarakhand	125.00	662.29	0.00	165.98	0.00	0.00
29.	West Bengal	1265.00	930.14	18132.00	431.75	0.00	478.00
30.	Andaman and Nicobar Islands	15.00	314.58	0.00	323.50	0.00	0.00
31.	Chandigarh	23.00	401.52	0.00	321.50	0.00	0.00
32.	Dadra and Nagar Haveli	10.00	401.52	0.00	160.00	0.00	0.00
33.	Daman and Diu	10.00	410.45	0.00	160.00	0.00	0.00
34.	Delhi (UT)	880.00	2400.00	61771.00	251.12	3880.00	730.00
35.	Lakshadweep	10.00	296.71	0.00	308.00	0.00	0.00
36.	Puducherry	10.00	323.41	0.00	162.75	0.00	0.00
-	Total	20000.00	29561.44	284005.00	9846.05	3880.00	13109.00

Written Answers to

Note: The CVCF has been released as one-time grant to States/UTs to support and supplement the victim Compensation schemes in respective States/UTs. Expenditure from this fund is allowed to States/UTs only after consuming non-budgetary resource with them.

Ministry of Road Transport and Highways

Funds released to States/UTs under Nirbhaya Fund for the various schemes/projects

(₹ in lakh)

Sl. No. State/UT		Schemes/ projects	Funds released	
1.	Andhra Pradesh	Abhaya Project of Andhra Pradesh Transport Department	5864.00	
2.	Uttar Pradesh	Project of Uttar Pradesh State Road Transport Corporation (UPSRTC)	4020.00	
3.	Karnataka	Project of Bangalore Metropolitan Transport Corporation (BMTC)	3364.00	

Department of Justice

Funds released to States/UTs under Nirbhaya Fund for the various schemes/projects

(₹ in lakh)

SI.	State/UT	Schemes/projects	Funds
No.			released
1	2	3	4
1.	Andhra Pradesh	Setting up of Fast Track Special Courts (FTSCs)	0.30
2.	Assam		1.69
3.	Bihar		2.03
4.	Chhattisgarh		1.69
5.	Delhi		1.80
6.	Gujarat		3.94
7.	Nagaland		0.34
8.	Maharashtra		31.05
9.	Himachal Pradesh		0.17
10.	Jharkhand		4.95
11.	Karnataka		6.98

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3	.4	
	6.30	

1	2	3	.4
12.	Kerala		6.30
13.	Madhya Pradesh		15.08
14.	Manipur		0.68
15.	Meghalaya		0.28
16.	Odisha		5.40
17.	Punjab		1.35
18.	Haryana		1.80
19.	Chandigarh Admn.		0.19
20.	Rajasthan		5.85
21.	Tamil Nadu		0.53
22.	Tripura		1.01
23.	Telangama		1.35
24.	Uttar Pradesh		2.78
25.	Uttarakhand		1.35
26.	Mizoram		0.51
27.	Goa		0.07

Ministry of Women and Child Development

Written Answers to

Funds released to States/UTs under Nirbhaya Fund for the various schemes/projects

(₹ in lakh)

Sl. 1	No. State/UT		Schemes/project	S
		OSC	WHL	MPV
1	2	3	4	5
1.	Andaman and Nicobar Islands	122.87	102.03	0.00
2.	Andhra Pradesh	1218.84	146.26	521.39
3.	Arunachal Pradesh	981.85	224.64	0.00
4.	Assam	1462.07	112.63	0.00

326	Written Answers to	[RAJYA SABHA]	Un	starred Questions
1	2	3	4	5
5.	Bihar	1296.41	202.21	0.00
6.	Chandigarh	37.50	231.35	0.00
7.	Chhattishgarh	2289.46	272.57	715.55
8.	Dadra and Nagra Haveli	102.48	0.00	0.00
9.	Daman and Diu	104.19	85.16	0.00
10.	Delhi	362.55	49.78	0.00
11.	Goa	96.07	55.61	0.00
12.	Gujarat	1366.55	377.40	76.20
13.	Haryana	1072.73	73.68	77.52
14.	Himachal Pradesh	345.38	49.70	0.00
15.	Jammu and Kashmir	451.31	119.49	0.00
16.	Ladakh	0.00	0.00	0.00
17.	Jharkhand	1160.45	34.54	2.64
18.	Karnataka	1224.26	62.70	56.13
19.	Kerala	594.76	174.96	0.00
20.	Lakshadweep	20.91	0.00	0.00
21.	Madhya Pradesh	3453.31	62.70	30.18
22.	Maharashtra	1585.99	62.70	0.00
23.	Manipur	618.96	49.70	0.00
24.	Meghalaya	497.13	116.48	0.00
25.	Mizoram	470.15	255.56	35.85
26.	Nagaland	828.32	257.39	9.40
27.	Odisha	1038.82	191.76	0.00
28.	Puducherry	147.84	51.08	0.00
29.	Punjab	1289.55	90.13	0.00

Written Answers to		[5 March, 2020]	Unstarred	Questions 327
1	2	3	4	5
3 0.	Rajasthan	1368.04	109.20	0.00
31.	Sikkim	171.42	115.14	0.00
32.	Tamil Nadu	1889.57	155.70	0.00
33.	Telangana	1685.05	157.25	0.00
34.	Tripura	374.91	49.70	30.16
35.	Uttar Pradesh	4129.60	237.86	0.00
36.	Uttrakhand	711.63	207.90	68.82
37.	West Bengal	0.00	62.70	0.00
	Total	34570.92	4607.65	1623.83

Other States/UTs projects funded from Nirbhaya Fund

(₹ in lakh)

Sl. No. State/UT		Schemes/projects	Funds released	
1.	Madhya Pradesh	Smart & safe cities free from violence against Women and Girls' Programme,	104.70	
2.	Nagaland	Nirbhaya Shelter Home, Govt. of Nagaland	d 255.60	
3.	Rajasthan	Chirali Proposal, Women Empowerment Directorate	470.97	
4.	Uttarakhand	Safety and Security of Women, Govt. of Uttarakhand (5 districts)	32.40	

Digitization of Anganwadi centres

1752. DR. VIKAS MAHATME: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has started digitization of data pertaining to Anganwadi Centres (AWCs) across the country for effective monitoring of these centres;
 - (b) if so, the status of such digitization in the State of Maharashtra;